NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 60/17 in CP(CAA) No.28/ BB/ 2017		Admission	230/ 232	Pepperl & Fuchs Factory Automation Pvt. Ltd.

NAME (IN CAPITAL) SL.

REPRESENTATION TO WHOM

SIGNATURE

& PHONE NUMBER

1. SAJI. P. TOHOU Advocale for petitions.

ORDER

Counsel for petitioner is present. Heard him. List it for passing preliminary

orders on 04/08/2017.

Member (T)

Member (J)